

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.4969

TO BE ANSWERED ON FRIDAY THE 16TH DECEMBER, 2016
AGRAHAYANA 25, 1938 (SAKA)

SWACHH BHARAT CESS

†4969. SHRI BHARAT SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to continue the Swachh Bharat Cess for a long period of time and if so, the details thereof; and
(b) whether the amount of revenue collected therefrom is to be part of the divisible pool of funds and if so, the details thereof along with the States/UTs share therein?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a): Swachh Bharat Cess is levied and collected for the purposes of financing and promoting Swachh Bharat initiatives or for any other purpose relating thereto. As such, no time frame can be provided with regard to its continuance.

(b): No Madam, the amount of revenue collected therefrom is not part of the divisible pool of funds. However, the proceeds collected through the cess are allocated to States/UTs for Swachh Bharat initiatives.
